



## The Assam Down Town University Act, 2010

Act 8 of 2010

**Keyword(s):**

**Private University, Library, Laboratories, Equipments, Teaching Area, Books and Journals, Museums, Hostels, Staff Accommodation**

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# THE ASSAM GAZETTE

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**EXTRAORDINARY**

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

## NOTIFICATION

The 29th April, 2010

No. LGL.9/2010/11.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. VIII OF 2010

(Received the assent of the Governor on 28th April, 2010)

**THE ASSAM DOWN TOWN UNIVERSITY ACT, 2010**

AN

ACT

to establish a Private University under the name and style "The Assam Down Town University" under section 6 of the Assam Private Universities Act, 2007

Assam Act  
No. XII of  
2007

Preamble

Whereas it is expedient to establish a Private University under the name and style "The Assam Down Town University" under section 6 of the Assam Private Universities Act, 2007 and for matters connected therewith or incidental thereto

Assam Act  
No. XII of  
2007

It is hereby enacted in the Sixty-first Year of the Republic of India as follows :-

Short title, extent  
and  
commencement

1. (1) This Act may be called the Assam Down Town University Act, 2010.
- (2) It extends to the whole of Assam.
- (3) It shall come into force at once.

Establishment of  
the Assam Down  
Town University

2. (1) For furthering the advancement of learning and prosecution of higher education and research, there shall be established a Private University under the name and style "The Assam Down Town University" in the State of Assam.
- (2) The details regarding name, location, jurisdiction and infrastructure of the said University are mentioned in the Schedule appended to this Act.

### Schedule

(See sub-section (2) of section 2)

Details regarding name, location, jurisdiction and infrastructure belonging to the Assam Down Town University as envisaged under section 6 of the Assam Private Universities Act, 2007 :-

1. Name of the University : The Assam Down Town University  
(Sponsored by the Down Town Charity Trust, Dispur, Guwahati – 6)
2. Location of the University : Located at Panikhaiti in the District of Kamrup (Metro) with its headquarter at Dispur, Guwahati – 6.
3. Jurisdiction : Extending over the State of Assam.

4. Infrastructure :
- (i) Land : 90B-0K-3L covered by K.P. Patta No.8 at village No.2 Panikhaiti, Beltola Mouza
  - (ii) Built-up-area : 10,000 sq.Mtrs.
  - (iii) Endowment Fund : Rupees two Crore.
  - (iv) Library : Area 8600 sq. Ft. 100 seater, reading room, seminar-cum-library room -10
  - (v) Laboratories :
    - (1) Computer laboratory with internet facility.
    - (2) Histology Lab : 90 seater equipped with microscopes and slides.
    - (3) Amphibian Lab. : 90 seater with students chymograph, poles Computer.
    - (4) Human Physiology Lab. : 30 seater with necessary apparatus
    - (5) Bio-chemistry Lab : 30 seater with microscope, homogenizer, PH' meter etc.
    - (6) Hematology Lab. : 90 seater with microscopes, Heamoglobino meter etc., 10 additional Research laboratories.
  - (vi) Equipments : Rs.35,28,287/- spent to purchase equipments.
  - (vii) Teaching Area : Lecture Halls = 3 (550 seater), Classrooms = 12 (60 seater), Dissection Hall=1 (90 seater).
  - (viii) Books and Journals : Worth Rs.10.00 lakh.
  - (ix) Museums : (1) Anatomy museum (2) Community medicine museum, Charts Models (3) Radiology Museum.
  - (x) Hostels : (a) 54 rooms hostel for girl/ Resident doctors, (b) 20 room boys hostel, (c) 3 dormitories for students.
  - (xi) Staff accommodation : Staff qtr = 10 Nos., Doctor/ Faculty = 4 Nos. Qtr.

**MOHD. A. HAQUE,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur.